

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2017 &
IA NO. 613 OF 2017**

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

UJVN Ltd.

... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Manoj Kr. Sharma
Mr. Pradeep Misra for R-2

ORDER

IA No. 613 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

Affidavit of service be filed within two weeks. Learned counsel for respondent No.1 seeks five weeks time to file reply. He may file the same on or before 28.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **11.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd